ITEM NO.13+14 Court 10 (Video Conferencing) SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Item No.13:
Civil Appeal No(s). 498-501/2021

FRANKLIN TEMPLETON TRUSTEE SERVICES PVT. LTD. & ANR. Appellant(s)

VERSUS

AMRUTA GARG AND ORS. ETC. ETC. Respondent(s)

(IA No. 135430/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 7511/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 6298/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 18650/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 13999/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128068/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10685/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 122400/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10590/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7514/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 18654/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 135415/2020 - INTERVENTION/IMPLEADMENT
IA No. 5931/2021 - INTERVENTION/IMPLEADMENT
IA No. 122398/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 122399/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH C.A. No. 504-507/2021
(IA No. 8385/2021 - CONDONATION OF DELAY IN FILING
IA No. 6303/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 8387/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128253/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 502/2021
(IA No. 905/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 127452/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 4781/2021 - CONDONATION OF DELAY IN FILING
IA No. 4834/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4770/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4830/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4764/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4798/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4760/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4790/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4839/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4786/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4836/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4772/2021 - EXEMPTION FROM FILING AFFIDAVIT

Signature Not Verified
Digitally Signed by
Anita Malhotra
Date: 2021.03.03
16:51:27 IST
Reason:

IA No. 4831/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4767/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4799/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 12927/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125551/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4762/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4792/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4841/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 125552/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 1292/2021 - INTERVENTION APPLICATION
IA No. 136101/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS
IA No. 12925/2021 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

C.A. No. 508/2021
(IA No. 6462/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 10697/2021 - CLARIFICATION/DIRECTION
IA No. 4856/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 6465/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4858/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 126737/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10699/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 126736/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

C.A. No. 503/2021
(IA No. 4695/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4696/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 127890/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127716/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 127681/2020 - PERMISSION TO FILE SYNOPSIS AND LIST OF DATES)

C.A. No. 509/2021
(IA No. 4709/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4728/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4702/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4724/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4716/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4744/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4712/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4737/2021 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT
IA No. 4710/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4731/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4703/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4725/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4718/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4746/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128090/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 4713/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 4739/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 128094/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1486/2021
(FOR ADMISSION and I.R. and IA No.10175/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

With
Item No.14:
SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 1563/2021
(FOR ADMISSION and I.R. and IA No.27548/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.27546/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 03-03-2021 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s)	**Mr. Harish Salve,Sr.Adv.**
in CA Nos.498-	**Dr. Abhishek Manu Singhvi,Sr.Adv.**
501/2021	**Mr. Ashish Bhan,Adv.**
	Mr. Mohit Rohatgi,Adv.
	Mr. Jasmeet Singh, AOR
	Mr. Ashim Sood,Adv.
	Mr. Rajendra Dangwal,Adv.
	Mr. Saif Ali,Adv.
	Ms. Madhavi Khanna,Adv.
in CA Nos.504-507/	**Mr. Tushar Mehta,SG**
2021	**Mr. Arvind P.Datar,Sr.Adv.**
	Mr. Pratap Venugopal,Adv.
	Ms. Surekha Raman,Adv.
	Mr. Akhil Abraham Roy,Adv.
	Mr. Vijay Valsan,Adv.
	For M/S. K J John And Co, AOR
in CA No.502/2021	**Ms. Meenakshi Arora,Sr.Adv.**
	Mr. Nithyaesh Natraj,Adv.
	Mr. Vaibhav R.Venkatesh,Adv.
	Mr. Gopal Singh, AOR
in CA No.508/2021	**Mr. Puneet Jain,Adv.**
	Mr. Harshit Khanduja,Adv.
	Mr. Harsh Jain,Adv.
	Mr. Akshat Maheshwari,Adv.
	Mr. Harshvardhan Sharma,Adv.
	Mr. Neeraj Sharma,Adv.
	Ms. Christi Jain, AOR

in CA No.503/2021	Mr. Ravindra Shrivastava,Sr.Adv. Mr. Arjun Garg,Adv. Mr. Abhinav Shrivastava, AOR Mr. Abhijeet Shrivastava,Adv. Ms. Garima Tiwari,Adv. Mr. Arpit Jain,Adv. Mr. Karan Kohli,Adv. Mr. Nirmal Prasad,Adv.
in CA No.509/2021	Mr. Shivam Singh,Adv. Mr. Sahil Raveen,Adv. Mr. Jaideep Khanna,Adv. Mr. Manish Kumar, AOR
in SLP 1486/2021	Mr. Paritosh Gupta,Adv. Ms. Supriya Juneja, AOR Mr. Aditya Singla,Adv. Ms. Aishwarya Reddy,Adv. Ms. Cheshta Jetly,Adv.
in Diary No.1563/ 2021	Ms. Madhumita Bhattacharjee, AOR Ms. Arti Jain,Adv. Ms. Srija Choudhury,Adv.
For Respondent(s) SEBI	Mr. Tushar Mehta,SG Mr. Arvind P.Datar,Sr.Adv. Mr. Pratap Venugopal,Adv. Ms. Surekha Raman,Adv. Mr. Akhil Abraham Roy,Adv. Mr. Vijay Valsan,Adv. For M/S. K J John And Co, AOR
For Res-UOI	Mr. Tushar Mehta,SG Mr. Rajat Nair,Adv. Ms. Garima Prasad,Adv. Ms. Priyanka Das,Adv. Mr. Arvind Kumar Sharma, AOR
For Res.in CA 504-507/2021, 502/2021,508/2021, 503/2021, 509/2021 & SLP 1486/2021	Mr. Harish Salve,Sr.Adv. Dr. Abhishek Manu Singhvi,Sr.Adv. Mr. Ashish Bhan,Adv. Mr. Mohit Rohatgi,Adv. Mr. Jasmeet Singh, AOR Mr. Ashim Sood,Adv. Mr. Rajendra Dangwal,Adv. Mr. Saif Ali,Adv. Ms. Madhavi Khanna,Adv.
For Res.in CA 498-501/2021	Ms. Meenakshi Arora,Sr.Adv. Mr. Nithyaesh Natraj,Adv. Mr. Vaibhav R.Venkatesh,Adv. Mr. Gopal Singh, AOR

For Res.in CA 504-507/2021	**Ms. Meenakshi Arora,Sr.Adv.** **Mr. Nithyaesh Natraj,Adv.** **Mr. Vaibhav R.Venkatesh,Adv.** **Mr. Anirudh Sriram,Adv.** **Mr. Gopal Singh, AOR**
For Res.in CA 498-501/2021	**Mr. Ravindra Shrivastava,Sr.Adv.** **Mr. Arjun Garg,Adv.** **Mr. Abhinav Shrivastava, AOR** **Mr. Abhijeet Shrivastava,Adv.** **Ms. Garima Tiwari,Adv.** **Mr. Arpit Jain,Adv.** **Mr. Karan Kohli,Adv.** **Mr. Nirmal Prasad,Adv.**
For Res.in CA 498-501/2021	**Mr. Paritosh Gupta,Adv.** **Ms. Supriya Juneja, AOR** **Mr. Aditya Singla,Adv.** **Ms. Aishwarya Reddy,Adv.** **Ms. Cheshta Jetly,Adv.**
For Res.in CA 498-501/2021	**Mr. Puneet Jain,Adv.** **Mr. Harshit Khanduja,Adv.** **Mr. Harsh Jain,Adv.** **Mr. Akshat Maheshwari,Adv.** **Mr. Harshvardhan Sharma,Adv.** **Mr. Neeraj Sharma,Adv.** **Ms. Christi Jain, AOR**
For Intervenor(s)	**Ms. Meenakshi Arora,Sr.Adv.** **Mr. Manish Kumar, AOR**
For Applicant(s)	**Mr. V.Giri,Sr.Adv.** **Mr. Dheeraj Nair, AOR** **Mr. Kumar Kislay,Adv.** **Mr. Angad Baxi,Adv.**
For Applicant(s)	**Ms. Madhumita Bhattacharjee, AOR** **Ms. Arti Jain,Adv.** **Ms. Srija Choudhury,Adv.**
For Applicant(s)	**Mr. Sanjay Kapur, AOR** **Ms. Megha Karnwal,Adv.** **Mr. V.M.Kannan,Adv.** **Mr. Sambit Panja,Adv.** **Mr. Arjun Bhatia,Adv.**

UPON hearing the counsel the Court made the following

O R D E R

Heard in part.

List for further hearing on 4th March, 2021 as part-heard.

(NEELAM GULATI)
AR-CUM-PS

(KAMLESH RAWAT)
COURT MASTER